## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/56/ (IB)/2017

NAME OF THE PETITIONER(S)

: GRAUER & WEIL INDIA LTD

NAME OF THE RESPONDENT(S)

: TECH MEGA GROUP INTERNATIONAL PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. AR. RAMANATUA

and he Petition

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## **ORDER**

Mr. A.R. Ramanathan, Counsel for Petitioner present and submitted that he has filed an affidavit under section 9(3)(b) of I&B Code, 2016 and sent a notice to the Respondent. The said notice sent for the purpose of the appearance of Counsel for Respondent returned unserved with an endorsement as 'left'. In these circumstances, Counsel for Petitioner is directed to make a paper advertisement for the other side for appearance and submission on the next date of hearing. Put up on 07.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

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